

ITEM NO.107

COURT NO.7

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S).624/2017

BANK OF BARODA &amp; ORS.

Appellant(s)

VERSUS

BALJIT SINGH

Respondent(s)

Date : 21-06-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE MANOJ MISRA  
(VACATION BENCH)

For Appellant(s) Ms. Praveena Gautam, AOR  
Mr. Pawan Shukla, Adv.  
Ms. Indira Goswami, Adv.

For Respondent(s) Mr. Himanshu Sharma, AOR  
Ms. Aditi Sharma, Adv.  
Mr. Rahul Jasoria, Adv.  
Mr. Ram Nivas Sharma, Adv.  
Mr. Arun Raghav, Adv.  
Mr. Nitin Sharma, Adv.  
Mr. Digvijay Raghav, Adv.

Mr. Rajesh Srivastava, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(RADHA SHARMA)  
COURT MASTER (SH)

(VIRENDER SINGH)  
BRANCH OFFICER

(SIGNED REPORTABLE JUDGMENT IS PLACED ON THE FILE)